

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 172 of 2013

Dated : 14th August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Torrent Energy Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission Respondent (s)

**Counsel for the Appellant (s): Ms. Deepa Chawan
Mr. H.S. Jaggi**

ORDER

Admit. Issue notice to the Respondents returnable on 05.09.2013.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **05.09.2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs